

**Provident Fund for Contractors' Labour**

\*1387. { **Shri Warrior:**  
**Shri Indrajit Gupta:**

Will the Minister of **Labour and Employment** be pleased to state:

(a) whether Government have considered any steps to extend the benefits of Provident Fund Act to labourers under the contractors in the light of the Supreme Court Judgment dated the 14th March, 1962, *vide* Orissa Cement Ltd. and others *versus* the Union of India; and

(b) if so, the nature thereof?

**The Deputy Minister in the Ministry of Labour and Employment and for Planning (Shri C. R. Pattabhi Raman):**

(a) Yes.

(b) It is proposed to amend suitably the Employees' Provident Funds Act, 1952, and the Employees' Provident Funds Scheme, 1952, framed thereunder for this purpose.

**College in Pondicherry**

\*1389. { **Shri H. N. Mukerjee:**  
**Shri Prabhat Kar:**

Will the **Prime Minister** be pleased to state:

(a) whether it is a fact that the French College in Pondicherry is still being run by the Government of France; and

(b) whether Government of India have any scheme in this regard?

**The Deputy Minister in the Ministry of External Affairs (Shri Dinesh Singh):** (a) Yes. According to Article 25 of the Agreement between the Governments of India and France regarding transfer to the Government of India of the administration of French Establishments in India, the French College in Pondicherry is to continue to remain under the charge of the French Government.

(b) No, Sir.

**Entry of Nepal Military Police into Indian Village**

\*1395. { **Shri Priya Gupta:**  
**Shri Yogendra Jha:**

Will the **Prime Minister** be pleased to state:

(a) whether it is a fact that a jeep with some Nepali Military Police entered the village of Adapur Thana in the District of Champaran, Bihar State during the last week of May, 1962;

(b) whether it is also a fact that these Nepali Military Police threatened to kill the villagers; and

(c) if so, what steps have been taken by Government to protect the villagers from these Nepali Military Police?

**The Deputy Minister in the Ministry of External Affairs (Shri Dinesh Singh):** (a) No such incident took place during the week May, 21—27, 1962. An incident bearing close resemblance to the one referred to in the Question, however, took place on May, 12, 1962, within the area of the Police Station Adapur, District Champaran.

(b) When a villager, Jodha Raut (Indian) hesitated to answer the request of the Nepali Police to listen to them, one of the Nepali Police personnel addressed some words of threat to him.

(c) The Government of Nepal have been requested through normal diplomatic channels to put a stop to violations of Indian territory by Nepali Police parties.

**Wool Industry**

\*1396. **Shri Shree Narayan Das:** Will the Minister of **Commerce and Industry** be pleased to state:

(a) the extent to which India has still to depend on imported wool for her wool industry, both mill and hand manufacture;

(b) the steps taken so far to make India self-sufficient in the matter;

(c) whether it is a fact that the capacity of mill industries is not being utilised fully; and

(d) if so, the steps proposed to be taken in the matter?

**The Minister of International Trade in the Ministry of Commerce and Industry (Shri Manubhai Shah):** (a) to (d). A statement is laid on the Table of the House. [See Appendix IV, annexure No. 12].

#### **Handicraft Industries**

**\*1402. Shri Shree Narayan Das:** Will the Minister of **Commerce and Industry** be pleased to state:

(a) whether the question of extending credit facilities to handicraft industries through the various credit institutions has been considered; and

(b) if so, the nature of decision taken?

**The Minister of Industry in the Ministry of Commerce and Industry (Shri Kanungo):** (a) and (b). Yes, Sir. The credit facilities which are now available to small scale industry units from various credit institutions such as the State Bank of India, Commercial and Cooperative Banks, etc. have been extended to handicrafts industries also.

#### **Influx of Tibetan Refugees into Darjeeling**

**\*1403.** { **Shri P. C. Borooah:**  
**Shri Shree Narayan Das:**  
**Shri D. C. Sharma:**  
**Shri Surendra Pal Singh:**

Will the **Prime Minister** be pleased to state:

(a) whether it is a fact that a considerable number of Tibetan refugees have lately sneaked into Darjeeling;

(b) if so, whether the State Government concerned have sought the advice of the Central Government to

tackle the situation in view of the impending heavy influx of refugees; and

(c) action taken by the Centre?

**The Deputy Minister in the Ministry of External Affairs (Shri Dinesh Singh):** (a) No, Sir.

(b) and (c). Do not arise.

#### **Rehabilitation of Migrants from East Pakistan**

**\*1405. Shri Hari Vishnu Kamath:** Will the Minister of **Works, Housing and Supply** be pleased to state:

(a) whether the West Bengal Government have refused to accept any responsibility for relief or rehabilitation of refugees who have recently migrated to West Bengal, following violent communal disturbances in East Pakistan; and

(b) if so, the measures Government have adopted or propose to adopt in the matter?

**The Deputy Minister in the Ministry of Works, Housing and Supply (Shri P. S. Naskar):** (a) and (b). Attention of the hon. Member is drawn to the detailed statement on the subject made by the Minister of Works, Housing and Supply during his speech on the demands for grants of the Ministry on the 4th June, 1962. I have nothing to add to that statement. I would, however, like to assure the House that the situation is being constantly watched and that this problem will be looked at by Government in a humane and sympathetic manner.

#### **Welfare Centre at Palana Coal Field**

**2870. Shri Karni Singhji:** Will the Minister of **Labour and Employment** be pleased to state:

(a) whether a scheme for the construction of a building for the Welfare Centre at Palana Coal Field (Rajasthan) has been sanctioned;

(b) if so, what steps the Welfare Organisation has taken for its implementation; and